

3



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/128/2016  
NAME OF THE PETITIONER(S) : G. Rajendran  
NAME OF THE RESPONDENT(S) : M/s C.R.I. Pumps Private Limited & 8 others  
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Sandeep Kumar.	for	for Petitioner	
2) Karthik Seshadri.		for Respondent	

**ORDER**

Counsel representing both the parties are present and sought time for submitting arguments. Time extended at their request. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

bc